Exposure Draft

Ref No: Date:01/06/2022

Draft Master Guidelines on Anti Money Laundering/Counter Financing of Terrorism (AML/CFT)

- Taking into consideration the extant PML Act and Rules and the dynamics of the insurance industry, the Master Guidelines on Anti Money Laundering/Counter Financing of Terrorism (AML/CFT) are comprehensively reviewed.
- 2. The 'Draft Master Guidelines on AML / CFT' are enclosed herewith in Annexure A.
- All the stakeholders are requested to forward their comments / suggestions, if any, on the proposed modifications in the attached format (Annexure-B) by June 17, 2022 to Mr Rakesh Mondal on e mail id rakesh.mondal@irdai.gov.in

General Manager (SDD)